

concession of recategorisation. In the case of Indian Statistical Service, there were 17 vacancies and 85 officers were within the zone of consideration. Only 3 out of these 85 were Scheduled Castes and 1 of them was considered unfit for promotion. As a result of the recategorisation of the character roll grading of the remaining 2, only 1 came within the first 17 of the re-arranged list, and he was therefore included in the Select List.

(b) and (c). No, Sir. On a reference from the Department of Statistics the UPSC have given their opinion that 5 Senior Investigators recruited in 1962 (2 of whom are Scheduled Castes) should be deemed to have been regularly appointed to their posts in 1962. Whether they should be deemed to have been regular from 1962, is still under consideration by the Department of Personnel in consultation with the Department of Statistics and a clarification has been sought from the Department of Statistics as to whether an allocation of the vacancies existing in 1962 between the direct recruitment quota and the promotion quota had been made in respect of vacancies reported to UPSC for direct recruitment. If it transpires that their appointment cannot be deemed to be regular from a date in 1962, then they would not be eligible for consideration for inclusion in the Select List for 17 vacancies. If, on the other hand, they are found to have been regularly appointed in 1962, then they may, subject to the satisfaction of other criteria and subject to coming within the zone of consideration, be eligible for consideration, for inclusion in the Select List on the basis of their merit. Only after they are finally found to be eligible for consideration can their merit be assessed. It is not possible to indicate the expected date of finalisation of the case. A decision will however be taken as quickly as possible.

#### Punjab's contribution in Export Trade

4726. SHRI DEVINDER SINGH GARCHA : Will the Minister of FOREIGN TRADE be pleased to state:

(a) what has been Punjab's contribution in the total trade of the country during 1969-70 and 1970-71; and

(b) the commodities from Punjab which formed the major items of export trade of India during the above period ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). State-wise statistics of export are not maintained.

#### Activities of World Anti-Communist League, Free China Association and Proutist Bloc

4727. SHRI GADADHAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the activities of organisations like the World Anti-Communist League, Free China Association and Proutist Bloc;

(b) if so, whether Government have checked up the sources of their finances and their links with foreign powers; and

(c) the proposed action thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) to (c). Some reports have been received about the activities of such organisations. Government have prepared tentative legislative proposals to impose suitable restrictions on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and *bona fide* business transactions. The proposals have been sent to leaders of political parties for ascertaining their views.

#### C. R. P. deployed in Police Line in Bardwan (West Bengal)

4728. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Reserve Police was deployed to control trouble in the Police Line in Bardwan in West Bengal ;

(b) if so, the nature of trouble ; and

(c) the steps taken by Government to avoid future recurrence ?